

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठORDER OF THE HEARING ON 23rd April, 2024, 10:30 A.M.

CP (IB) No. 18/CB/2023, IA (IB) No. 348/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Roopam Textiles Trading Pvt. Ltd.
Under Section	10 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Jaish Joshi, Adv. For RP

For Respondent (s)

ORDER**IA (IB) No. 348/CB/2023**

Ld. Counsel Mr. Jaish Joshi appeared for the RP. At the request of the RP further time extended to comply the Regulation 39(A), 39 (B), 39 (C), 39 (D). List the matter by 11.06.2024.

Sd

**Kaushalendra Kumar Singh
Member (Technical)**

Sd

**P. Mohan Raj
Member (Judicial)**